

## **IN THE GAUHATI HIGH COURT AT GUWAHATI**

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency in respect of the **Principal seat** of the Gauhati High Court, Guwahati.

w.e.f. **01.01.2015 to 31.12.2015**

**Court working days-212**

<b>SL. No.</b>	<b>Category of Cases</b>	<b>Category of Benches</b>	<b>Pending as on 01.01.2015</b>	<b>Institution</b>	<b>Disposal</b>	<b>Pending as on 31.12.2015</b>
1	Arbitration Petition/Appeal	S/B	103	60	43	120
		D/B	2	-	-	2
2	Bail Application	S/B	1031	5491	5792	730
3	Central Excise Appeal	D/B	-	-	-	-
4	Civil Miscellaneous Application	S/B	14231	6166	3643	16754
		D/B	230	203	429	4
5	Contempt Case (Civil)	S/B	438	765	403	800
		D/B	39	75	38	76
6	Company Petition	S/B	46	17	27	36
		D/B	14	3	1	16
7	Cross Objection	S/B	18	14	7	25
		D/B	4	-	-	4
8	Criminal Appeal	S/B	1175	270	302	1143
		D/B	578	197	197	578
9	Criminal Revision Petition	S/B	1780	460	539	1701
		D/B	2	3	2	3
10	Criminal Petition	S/B	1092	1039	973	1158
		D/B	-	-	-	-
11	Criminal Reference	S/B	-	-	-	-
		D/B	-	2	-	2
12	Criminal Death Reference	D/B	1	1	2	-
13	Criminal Miscellaneous Application	S/B	1987	353	1119	1221
		D/B	16	16	32	-
14	Civil Reference	D/B	-	-	-	-
15	Civil Revision Petition	S/B	814	695	600	909
		D/B	5	2	1	6
16	Election Petition	S/B	2	1	2	1
		D/B	-	-	-	-
17	First Appeal against Order	S/B	86	28	34	80
		D/B	-	-	-	-
18	Guardian Appeal	D/B	-	-	-	-
19	Intestate Case	S/B	55	4	25	34
		D/B	-	-	-	-
20	LPA	D/B	-	-	-	-
21	L.A.Ref.	S/B	-	-	-	-
		D/B	-	-	-	-

<b>SL. No.</b>	<b>Category of Cases</b>	<b>Category of Benches</b>	<b>Pending as on 01.01.2015</b>	<b>Institution</b>	<b>Disposal</b>	<b>Pending as on 31.12.2015</b>
22	Land Acquisition Appeal	S/B	93	2	42	53
		D/B	1	-	-	1
23	Miscellaneous First Appeal	S/B	754	87	191	650
		D/B	-	-	-	-
24	Matrimonial Appeal	D/B	49	30	13	66
25	Motor Accident Claim Appeal	S/B	956	270	219	1007
		D/B	-	-	-	-
26	Public Interest Litigation	D/B	116	144	108	152
27	Regular First Appeal	S/B	393	67	148	312
		D/B	-	-	-	-
28	Regular Second Appeal	S/B	1627	269	511	1385
		D/B	1	1	-	2
29	Review Petition	S/B	173	129	132	170
		D/B	46	39	40	45
30	Second Appeal against Order	S/B	41	4	8	37
		D/B	-	-	-	-
31	Testamentary Case	S/B	42	8	9	41
		D/B	-	-	-	-
32	Income Tax Appeal	S/B	1	-	-	1
		D/B	15	2	4	13
33	Transfer Petition Civil	S/B	78	80	43	115
		D/B	-	-	-	-
34	Transfer Petition Criminal	S/B	68	44	56	56
		D/B	1	-	-	1
35	Writ Appeal	D/B	388	415	342	461
36	Writ Petition Civil	S/B&D/B	12690	8032	7572	13150
37	Writ Petition Criminal	S/B&D/B	12	16	9	19
38	Supreme Court Appeal	D/B	-	-	-	-
<b>TOTAL</b>			<b>41294</b>	<b>25504</b>	<b>23658</b>	<b>43140</b>

**N.B.-** The Statement has been prepared on the basis of the report submitted by concerned Judicial Sections.

**IN THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution,  
disposal and pendency in respect of the **Kohima Bench** of the Gauhati High Court  
w.e.f.

**01.01.2015 to 31.12.2015**

SL. No.	Category of Cases	Pending as on 01.01.2015	Institution	Disposal	Pending as on 31.12.2015
1	Arbitration Petn./Appln.	-	-	-	-
2	C.E.Appl	-	-	-	-
3	<b>Civil Misc.Appln</b>	79	153	168	64
4	Cont.Case (Civil)	17	21	16	22
Sa	Comp. Petn.	-	-	-	-
6	Cross Objection	-	1	-	1
7	Civil Ref.	-	1	-	1
8	Civil Revn.Petn.	1	17	5	13
9	Election Petn.	1	-	-	1
10	First Appl. Against order	-	-	-	-
11	Guardian Appl.	-	-	-	-
12	Intestate Case	-	-	-	-
13	LPA	-	-	-	-
14	L.A.Ref.	-	-	-	-
15	L.A.App.	-	-	-	-
16	Misc.First Appl.	4	1	2	3
17	Mat.Appeal	-	1	-	1
18	M.A.C.	14	15	14	15
19	PIL	6	19	9	16
20	Regular First Appl.	10	11	9	12
21	Regular Second Appl.	-	-	-	-
22	Review Petn.	8	6	8	6
23	Second Appl.against order	-	-	-	-
24	Test Case	-	5	1	4
25	Tax Case	-	-	-	-
26	Transfer Petition(Civil)	1	1	2	-
27	Writ Appeal	54	13	20	47
28	Writ Petn.(Civil)	181	248	212	217
29	<b>Bail Appln.</b>	3	15	18	-
30	Cont.Case (Crl)	-	-	-	-
31	Crl.Appl.	7	5	2	10
32	Crl.Rev.Petn.	11	8	12	7
33	Crl.Pet.	2	1	-	3
34	Crl.Ref.	-	-	-	-
35	Crl.(D) Ref.	-	-	-	-
36	<b>Crl.Misc.Appl.</b>	-	8	3	5
37	Transfer Petition(Crl)	1	-	-	1
38	Writ Petn.(Crl)	10	25	30	5
	<b>TOTAL</b>	<b>410</b>	<b>575</b>	<b>531</b>	<b>454</b>

**IN THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency in respect of the **Aizawl Bench** of the Gauhati High Court w.e.f. **01.01.2015 to 31.12.2015**

SL. No.	Category of Cases	Pending as on 01.01.2015	Institution	Disposal	Pending as on 31.12.2015
1	Arbitration Petn./Appln.	1	-	-	1
2	C.E.Appl	-	-	-	-
3	<b>Civil Misc.Cases</b>	72	138	152	58
4	Cont.Case	16	26	16	26
5	Comp. Petn.	-	-	-	-
6	Cross Objection	4	5	4	5
7	Civil Ref.	-	-	-	-
8	Civil Revn.Petn.	14	8	16	6
9	Election Petn.	-	-	-	-
10	First Appl. against order	1	1	2	-
11	Guardian Appl.	-	-	-	-
12	Intestate Case	-	-	-	-
13	LPA	-	-	-	-
14	L.A.Ref.	-	-	-	-
15	L.A.App.	-	-	-	-
16	Misc.First Appl.	5	-	5	-
17	Mat.Case	-	-	-	-
18	M.A.C.	19	17	19	17
19	PIL	4	5	4	5
20	Regular First Appl.	98	25	21	102
21	Regular Second Appl.	27	9	10	26
22	Review Petn.	4	3	3	4
23	Second Appl.against order	-	1	1	-
24	Test Case	-	-	-	-
25	Tax Case	-	-	-	-
26	Transfer Petition (Civil)	-	-	-	-
27	Writ Appeal	13	6	12	7
28	Writ Petn.(Civil)	140	191	198	133
29	<b>Bail Appln.</b>	1	26	27	-
30	Cont.Case(Crl)	-	-	-	-
31	Crl.App.	44	41	52	33
32	Crl.Rev.Petn.	6	7	9	4
33	Crl.Pet.	4	3	6	1
34	Crl.Ref.	-	-	-	-
35	Crl.(D) Ref.	-	-	-	-
36	<b>Crl.Misc.Appl.</b>	5	10	13	2
37	Transfer Petition (Crl)	1	-	1	-
38	Writ Petn.(Crl)	1	1	-	2
	<b>TOTAL</b>	<b>480</b>	<b>523</b>	<b>571</b>	<b>432</b>

**IN THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution,  
disposal and pendency in respect of the **Itanagar Bench** of the Gauhati High Court  
w.e.f.

**01.01.2015 to 31.12.2015**

<b>SL. No.</b>	<b>Category of Cases</b>	<b>Pending as on 01.01.2015</b>	<b>Institution</b>	<b>Disposal</b>	<b>Pending as on 31.12.2015</b>
1	Arbitration Petn./Appln.	5	4	7	2
2	C.E.Appl	-	-	-	-
3	<b>Civil Misc.Appln.</b>	122	97	164	55
4	Cont.Case(Civil)	41	39	46	34
5	Comp. Petn.	-	-	-	-
6	Cross Objection	-	1	-	1
7	Civil Ref.	-	1	-	1
8	Civil Revn.Petn.	51	41	39	53
9	Election Petn.	5	-	2	3
10	First Appl. against order	16	5	4	17
11	Guardian Appl.	-	-	-	-
12	Intest Case	3	1	3	1
13	LPA	-	-	-	-
14	L.A.Ref.	-	-	-	-
15	L.A.App.	2	-	2	-
16	Misc.First Appl.	4	2	-	6
17	Mat.Case	-	-	-	-
18	M.A.C.	3	-	-	3
19	PIL	20	37	40	17
20	Regular First Appl.	5	8	3	10
21	Regular Second Appl.	1	1	2	-
22	Review Petn.	6	9	11	4
23	Second Appl.against order	-	-	-	-
24	Test Case	-	-	-	-
25	Tax Case	-	-	-	-
26	Transfer Petition(Civil)	1	3	3	1
27	Writ Appeal	12	28	25	15
28	Writ Petn.(Civil)	501	599	560	540
29	<b>Bail Appln.</b>	11	385	387	9
30	Cont.Case(Crl)	-	-	-	-
31	Crl.App.	7	5	1	11
32	Crl.Rev.Petn.	16	12	15	13
33	Crl.Pet.	29	33	36	26
34	Crl.Ref.	1	-	1	-
35	Crl.(D) Ref.	-	-	-	-
36	<b>Crl.Misc.Appl.</b>	3	12	12	3
37	Transfer Petition(Crl)	-	2	1	1
38	Writ Petn.(Crl)	-	11	4	7
	<b>TOTAL</b>	<b>865</b>	<b>1336</b>	<b>1368</b>	<b>833</b>